

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 258
71/241- 242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Crs ... Applicant/Petitioner
Versus
M/s. Magpic Realtech Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242 of Companies Act, 2013

Order delivered on 14.12.2020

CORAM:

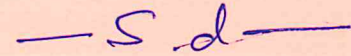
SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

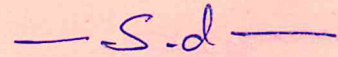
PRESENT: None

ORDER

List on 03.03.2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)